

Energy, Steel and Mines, Coal, Petroleum and Natural Gas, Communications, Tourism, Law and Justice, Surface Transport, Water Resources, Space, Science & Technology Textiles, Urban Development, Housing, Information & Broadcasting, Security and Police and Meteorology, Art & Culture.

(b) Yes Sir, A preliminary study in most Government Department indicate that computerisation in different fields has had far reaching effect. It has enabled provision of reliable, consistent and timely information.

(c) Department of Electronics through National Informatics Centre is expanding its computer network to the State level in the first instance and then to District level for Central and State Government computerisation. Similar facilities are being expanded by Railways, Civil Aviation, Petroleum, Police Meteorological Department, large public and private sector corporations to augment the online service utilities in their respective areas.

Manufacture of Dornier aircraft in the country

337. SHRI R. SAMBASIVA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether Government have recently taken a decision to manufacture the light transport aircraft, "Dornier" in the country; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ PATIL): (a) and (b) Government have, in August, 1983 approved the licenced manufacture of Dornier aircraft. An agreement was signed in November, 1983, between Government of India and M/s. Dornier

GmbH of West Germany for transfer of technology for the licenced production of this aircraft. A separate agreement was also entered into with M/s. Garrett Corporation, USA, for licence manufacture of engines for powering the aircraft. Both these licence agreements have been assigned to M/s. Hindustan Aeronautics Limited (HAL) for implementation. M/s. HAL have commenced production of the aircraft.

Self-sufficiency in manufacturing weapons

338. SHRI R. SAMBASIVA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether India has achieved self-sufficiency in the manufacturing of weapons and ammunition; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ PATIL): (a) and (b) A fair degree of self-reliance in the manufacture of conventional weapons and ammunitions exists within the country. In the area of sophisticated weapons and ammunitions, efforts are continuously made to increase the indigenous capability. It would not be in the public interest to disclose the details.

Outstanding arrears of telephone bills against former Ministers, etc.

339. SHRI SHANKER SINH VAGHELA: Will the Minister of COMMUNICATIONS be pleased to state what is the total amount of arrears of telephone bills outstanding against each of the former Ministers, former Members of Parliament and former Chairmen of Government bodies, as on September 30, 1986?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV): The information regarding the total amount of arrears of telephone bills outstanding against each of the former Ministers and former Members of Parliament as on September 30, 1986 has been called for from the Units and will be placed on the Table of the House as early as possible.

As regards the outstanding bills against former Chairmen of Government bodies, it may be mentioned that the records of the department are maintained as per telephone numbers. There is no separate category listed in the names of former Chairmen of Government bodies. As such furnishing of details of outstanding telephone bills in respect of former Chairmen of Government bodies is not possible.

Assistant's Grade Examination, 1985

340. SHRI R. SAMBASIVA RAO: Will the PRIME MINISTER be pleased to state:

(a) the number of candidates who had appeared in the Assistants Grade Examination conducted by the UPSC in the year 1985;

(b) whether it is a fact that there has been inordinate delay in the declaration of results; and

(c) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) 35949.

(b) and (c) The announcement of the results of the Assistant's Grade Examination, 1985 was slightly delayed as the vacancies to be filled on the results of this Examination could be reported by the participating Ministries to the Commission only after the

ban orders on recruitment were modified.

341. [Transferred to the 11th Nov. 1986

Robberies in Delhi

342. SHRI B. SATYANARAYAN REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of robberies committed in Delhi during the current year and the details thereto;

(b) the number of robbers arrested so far; and

(c) what measures have been taken by Government to check the increase of incidence of robberies in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) 164 cases have been reported during the current year (upto 25-10-1986) 68 cases have since been challenged. 5 cases have been decided by the court and 63 are pending trial.

(b) 204.

(c) Steps like increased foot and mobile patrolling, intensive checking of hotels and guest houses, posting pickets at vulnerable places, action against bad characters and known criminals, vigilance at crowded places, appointment of special Police Officers and inter-State/inter-District crime meetings, have been taken.

CBI inquiries against Government servants

343. SHRI B. SATYANARAYAN REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether the CBI have launched inquiries into the affairs of gazetted officers and public servants all over the country during the month of